

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/2/2018  
**NAME OF THE PETITIONER(S)** : Pavan Kumar Harlalaka  
**NAME OF THE RESPONDENTS** : Tritex Private Ltd  
**UNDER SECTION** : Sec 241/242 of CA 2013

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**ORDER**

Present: Ld. Counsel Shri. Mohammed Wasif Khan for the Petitioner.

Ld. Counsel Shri. Prithvi Raj for the Respondents No. 1 to 6 and  
8.

Parties are directed to file written synopsis of arguments identifying the  
issues and their responses not exceeding five pages.

List the petition for final hearing on **16.07.2024. (physical hearing)**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)